

Treatment of Trade Union Workers as Political Prisoners

3650. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the political workers and the Trade Union Workers, when arrested and detained, are not treated as political prisoners ;

(b) if so, the reason therefor ;

(c) whether they have to struggle for classification ; and

(d) if so, whether the Jail Manual is likely to be amended ; and if not, the reason for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The Jail rules of most of the State do not provide for a separate classification as political prisoners. All prisoners are normally classified into two or three groups for purposes of treatment in the jail on the recommendations of the court convicting them.

(c) and (d). Since 'Prisoners' fall within the State field of responsibility, the State Governments alone are competent to amend their Jail Manuals for re-classification of prisoners.

Rank of Army Generals for Police Officers

3651. SHRI S. M. BANERJEE ;
SHRI JYOTIRMOY BASU ;
SHRI BHAJAHARI MAHATO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some Police Officers of the Central Police Force have been given the rank of Army Generals ;

(b) if so, details thereof ; and

(c) under which rule or regulation they have been given the rank of Army generals ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No Police officer serving in the Central Forces

like the B.S.F., C.R.P. etc. has been given the rank of Army Generals.

(b) and (c). Do not arise.

Discussions held between Team of International Air Transport Association and Civil Aviation Authorities

3653. SHRI YASHPAL SINGH ;
SHRI PRAKASH VIR
SHASTRI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the five-member team of the International Air Transport Association had a discussion recently with the Civil Aviation Authorities ;

(b) if so, what were their suggestions ; and

(c) the action proposed to be taken by Government thereon ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). On the 24th February, 1970, the International Air Transport Association's Facilitation Advisory Committee made a call on the Inter-Departmental Facilitation Committee. The following suggestions were made by them :—

- (1) Elimination of passenger manifest.
- (2) Elimination of tourist baggage re-export form.
- (3) Elimination of currency declaration form.
- (4) Streamlining in immigration services.
- (5) Duty free import of ground handling equipment, and
- (6) Constitution of a study group to visit certain airports abroad.

(c) These suggestions are receiving attention.